

**Loss to Railways due to increase in Price of Coal**

4678. SHRI YASHPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Coal Industry has decided to raise the price of coal despite resistance of his Ministry in this regard;

(b) if so, whether the decision of coal industry will lead to loss to the Railways;

(c) to what extent the Railways would suffer a loss due to increase in the price of coal; and

(d) what steps Government propose to take to meet the situation arising out of the decision taken by the coal Industry?

THE MINISTER OF RAILWAYS (SHRI NADNA): (a) In their tenders for supply of coal to the Railways for the year 1971, majority of the collieries have asked for price increases of about Rs. 3/- per tonne.

(b) and (c). Price increases as asked, if allowed, would result in an additional expenditure of about Rs. 4.8 crores per annum to the Railways.

(d) Negotiations are being held with the tenderers.

**Effect of Industrial Policy on Investment**

4679. SHRI SITARAM KESRI: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether Government are aware of the remarks made by the Chairman of the Indian Investment Centre that Government's industrial policy has been impeding the industrial growth; and

(b) if so, the steps taken to remove the uncertainty and help to create the proper atmosphere for investment?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). While addressing the Annual General Meeting of the Indian Investment Centre on 19th November, 1970, the Chairman, Indian Investment Centre made some observations regarding certain aspects of industrial policy and need for disposal of applications for industrial licences and foreign collaborations. Government are of the view that the existing industrial policy is designed to secure accelerated and broad-based industrial growth consistent with social justice. As regards procedural delays, Government are aware of the need for expeditious disposal of applications for industrial licences and foreign collaboration and a number of steps have been taken to accelerate the rate of disposal and clear the long-pending cases.

**Allocation of Steel to Kerala**

46 0. SHRI E. K. NAYANAR: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government are aware that the Kerala State Public Works Department is badly affected, as works are being stopped due to scarcity of steel and important Projects are at a stand still;

(b) whether it is a fact that on account of the delay in processing indents on the Joint Plant Committee, Kerala State Public Works Department could not receive any priority allocation of steel for the quarter October-November, 1970; and

(c) if so, whether Government propose to meet the steel requirement of Kerala Public Works Department?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) Representations were received from Kerala State for supply of steel to Kerala Public Works Department.

(b) and (c). Kerala Government did not approach the Steel Priority Committee in time to obtain their requirements during October-

december, 1970 period. However, 303 tonnes of rounds were allocated in their favour out of iron and Steel Controller's reserve during the same period. Priority for supply of a further quantity of 768 tonnes of rounds has been accorded to Kerala Public Works Department for the period January-March, 1971.

#### Fast Train on Calicut-Ernakulam Line

4681. SHRI E. K. NAYANAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to run a fast train in the Calicut-Ernakulam line ;

(b) if so, when the decision is likely to be taken ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No.

(b) Does not arise.

(c) The proposal is not operationally feasible for want of capacity on Alwaye-Ernakulam Section.

#### Double Railway Line from Kanjikode to Olavakkot (Southern Railway)

4682. SHRI E. K. NAYANAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government are considering to double the Kanjikode-Olavakkot Railway line ;

(b) if so, the details thereof ; and

(c) when the work is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). Proposals to include the work of doubling between Kanjikode and Olavakkot in the Budget for 1971-72 are under consideration.

(c) About three years.

**समस्तीपुर रेलवे अस्पताल (पूर्वोत्तर रेलवे) से कम्बलों की चोरी**

4683. श्री रामावतार शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे

के समस्तीपुर रेलवे अस्पताल से गत जुलाई के या अगस्त के महीनों में 38 नये कम्बल चुरा लिये गये थे ;

(ख) यदि हां, तो यह चोरी कैसे हुई ; और उसके लिये कौन व्यक्ति उत्तरदायी है ;

(ग) क्या उक्त घटना के बारे में कोई जांच की गई है, और यदि हां, तो उसका क्या परिणाम निकला ; और

(घ) दोषी पाये गये व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री नन्दा) : (क) जी हां । इस चोरी की रिपोर्ट 2/3 सितम्बर, 1970 को की गई थी और ऐसा सन्देह है कि चोरी विभिन्न तारीखों को हुई ।

(ख) नौ कम्बल मर्दाना वार्ड से और 2 जनाना वार्ड से चुराए गए थे और ऐसा लगता है कि बाकी 27 कम्बल जो कम पड़ गए वे 15 से 20 जुलाई, 1970 की अवधि के बीच ड्यूटी रूम में रखे हुए लोहे के सन्दूक में से चुरा लिए गए ।

(ग) और (घ) इस मामले की रिपोर्ट सिविल पुलिस को कर दी गई है जो मामले की जांच कर रही है । मामले की विभागीय जांच हो रही है ।

**बरिष्ठता के आधार पर पूर्वी रेलवे के लेखा विभाग में लिपिक ग्रेड I के पद पर पदोन्नति**

4684. श्री रामावतार शास्त्री :

श्री चन्द्रिका प्रसाद :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी रेलवे के लेखा लिपिकों की पदोन्नति के लिये वर्षों के